

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**RAJYA SABHA**  
**UNSTARRED QUESTION No.1534**  
TO BE ANSWERED ON 05.08.2024

**RAMP SCHEME**

1534. SHRI VIKRAMJIT SINGH SAHNEY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of the implementation of “Raising and Accelerating MSME Productivity (RAMP)” scheme since its launch in various States;
- (b) details of the targets achieved and set for the scheme;
- (c) details of the external agencies (domain experts) engaged in the scheme in various States including in Punjab; and
- (d) details of the fund allocated, released and utilised under the scheme since its launch, State-wise?

**ANSWER**

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SUSHRI SHOBHA KARANDLAJE)

- (a): The World Bank supported Central Sector Scheme “Raising and Accelerating MSME Performance” (RAMP) was launched by the Hon’ble Prime Minister on 30<sup>th</sup> June 2022. RAMP is being implemented by the Ministry of Micro, Small and Medium Enterprises (MoMSME) over the five-year period 2022-23 to 2026-27. The scheme aims to scale up the implementation capacity and coverage of MSMEs with impact enhancement of existing MSME schemes by fostering innovation, encouraging ideation, improving practices and processes, enhancing market access, promoting greening initiatives, scaling up guarantees to women-owned micro and small enterprises etc. RAMP also aims at promoting Centre-State collaboration by providing grants to States for preparation of Strategic Investment Plan (SIP), which is a roadmap developed by the respective State/UT for development of the MSME sector in the State. RAMP provides grants to States/UTs for implementing selected projects in the SIP. Since its launch, all States and UTs (except UT of Delhi) have evinced keen interest in participating in RAMP. The status of SIP submission by the States/UTs is given in Annexure – I
- (b): RAMP receives result- based funding from the World Bank. Since its launch, MoMSME has claimed reimbursement of 46% of the total World Bank assistance of USD 500 million. RAMP targets to benefit 5.5 lakh MSMEs during the five-year implementation period. More than four lakh MSMEs have been impacted so far.
- (c): The details of the external agencies (domain experts) engaged in the scheme by the participating States/UTs including Punjab, is provided in Annexure - II
- (d): The details of the funds approved, released and utilised by States/UTs under the scheme since its launch is provided in Annexure – I

\*\*\*

## Annexure – I

Annexure referred to in parts (a) of Rajya Sabha Question No. 1534 due for answer on 05<sup>th</sup> August 2024.

Details of Fund released to States/UTs under Raising and Accelerating MSME Performance (RAMP) (as on 30.06.2024)

(Rs. in Crore)

Sl. No	Name of State/UT	Details of Fund Released to States/UTs				
		SIP Submitted (Yes/No)	For SIP Preparation		For Projects Under SIP	
			Released Amount	Actual Expenditure	Released Amount	Actual Expenditure
1	Andhra Pradesh	Yes	5.00	0.51	42.828	10.167
2	Arunachal Pradesh	No	5.00	NIL	Funds not Allocated	
3	Assam	Yes	5.00	1.686	35.864	NIL
4	Bihar	Yes	5.00	1.36	54.296	0.31
5	Chhattisgarh	No	5.00	NIL	Funds not Allocated	
6	Goa	Yes	5.00	0.71	24.628	NIL
7	Gujarat	Yes	5.00	0.66	47.06	NIL
8	Haryana	Yes	5.00	2.32	54.068	NIL
9	Himachal Pradesh	Yes	5.00	1.39	43.736	NIL
10	Jharkhand	No	5.00	NIL	Funds not Allocated	
11	Karnataka	Yes	5.00	0.88	47.488	NIL
12	Kerala	Yes	5.00	0.93	43.084	NIL
13	Madhya Pradesh	Yes	5.00	0.94	42.144	NIL
14	Maharashtra	Yes	5.00	3.29	75.796	0.53
15	Manipur	No	5.00	NIL	Funds not Allocated	
16	Meghalaya	Yes	5.00	2.275	17.9216	0.88
17	Mizoram	Yes	5.00	2.94	14.944	NIL
18	Nagaland	Yes	5.00	1.829	20.808	NIL
19	Odisha	Yes	5.00	2.55	22.936	NIL
<b>20</b>	<b>Punjab</b>	<b>Yes</b>	<b>5.00</b>	<b>0.91</b>	<b>48.14</b>	<b>NIL</b>
21	Rajasthan	Yes	5.00	0.91	45.92	NIL
22	Sikkim	Yes	5.00	0.66	29.896	NIL
23	Tamil Nadu	Yes	5.00	4.72	65.64	NIL
24	Telangana	Yes	5.00	1.87	46.94	NIL
25	Tripura	Yes	5.00	1.16	26.068	1.16
26	Uttar Pradesh	Yes	5.00	3.61	61.452	NIL
27	Uttarakhand	Yes	5.00	4.99	33.22	NIL
28	West Bengal	Yes	5.00	0.58	33.60	NIL
29	Andaman & Nicobar Island	No	5.00	NIL	Funds not Allocated	
30	Chandigarh	Yes	5.00	1.12	17.228	NIL
31	Dadra and Nagar Haveli & Daman and Diu	No	5.00	NIL	Funds not Allocated	
32	Ladakh	No	5.00	NIL	Funds not Allocated	
33	Jammu & Kashmir	No	5.00	NIL	Funds not Allocated	
34	Puducherry	No	5.00	0.57	Funds not Allocated	
35	Lakshadweep	No	-	NIL	Funds not Allocated	

**Annexure – II**

**Annexure referred to in part (c) of Rajya Sabha Question No. 1534 due for answer on 05th August 2024.**

Details of External agencies (domain experts) engaged by States/UTs for implementing RAMP scheme (status as on 30.06.2024)

S. No.	Name of the State/UT	External agency (domain experts) engaged by the State/UT	
		For preparation of Strategic Investment Plan (SIP)	For Implementation of approved projects under RAMP
1	Andhra Pradesh	M/s Grant Thornton Bharat LLP	M/s KPMG Advisory Services Private Ltd.
2	Arunachal Pradesh	Indian Institute of Entrepreneurship	Indian Institute of Entrepreneurship
3	Assam	M/s Ernst & Young LLP	M/s Ernst & Young LLP
4	Bihar	Individual consultants through open recruitment	
5	Chhattisgarh	M/s Ernst & Young LLP	Not engaged
6	Goa	M/s. KPMG Advisory Services Private Limited	Not engaged
7	Gujarat	M/s KPMG Advisory Services Private Ltd.	Not engaged
8	Haryana	M/s Ernst & Young LLP	M/s Ernst & Young LLP
9	Himachal Pradesh	M/s Ernst & Young LLP	Not engaged
10	Jharkhand	Not engaged	Not engaged
11	Karnataka	M/s KPMG, Bengaluru	Not engaged
12	Kerala	M/s Ernst & Young LLP	M/s. KPMG Assurance & Consulting LLP
13	Madhya Pradesh	M/s Ernst & Young LLP	M/s Ernst & Young LLP
14	Maharashtra	M/s Ernst & Young LLP	KPMG Advisory Services Private Ltd.
15	Manipur	M/s Grant Thornton Bharat LLP	Not engaged
16	Meghalaya	M/s Ernst & Young LLP	M/s Ernst & Young LLP
17	Mizoram	M/s Angel Business Promoters of Mizoram	M/s Angel Business Promoters of Mizoram
18	Nagaland	M/s Ernst & Young LLP	M/s Ernst & Young LLP
19	Odisha	M/s PwC Pvt. Ltd.	M/s PwC Pvt. Ltd.
20	<b>Punjab</b>	<b>M/s Primus Partners Pvt. Ltd.</b>	<b>Not engaged</b>
21	Rajasthan	M/s Ernst & Young LLP	Not engaged
22	Sikkim	M/s KPMG Advisory Services Private Ltd.	M/s KPMG Advisory Services Private Ltd.
23	Tamil Nadu	M/s mByom Consulting and Management Services LLP	M/s mByom Consulting and Management Services LLP

24	Telangana	M/s KPMG Advisory Services Private Ltd.	Not engaged
25	Tripura	M/s Ernst & Young LLP	M/s Ernst & Young LLP
26	Uttar Pradesh	1. National Productivity Council, New Delhi 2. NABARD (NABCONS), New Delhi 3. IIT Lucknow 4. UPICON Lucknow 5. IFCI Ltd., New Delhi	M/s KPMG Advisory Services Private Ltd.
27	Uttarakhand	SIIDCUL (State Infrastructure and Industrial Development Corporation of Uttarakhand Ltd.)	SIIDCUL
28	West Bengal	M/s PwC Pvt. Ltd.	M/s PwC Pvt. Ltd.
29	Andaman and Nicobar Island	Not engaged	Not engaged
30	Chandigarh	M/s Ernst & Young LLP	M/s Ernst & Young LLP
31	Dadra and Nagar Haveli & Daman and Diu	Not engaged	Not engaged
32	Ladakh	Not engaged	Not engaged
33	Lakshadweep	Not engaged	Not engaged
34	Jammu and Kashmir	M/s Grant Thornton Bharat LLP	Not engaged
35	Puducherry	M/s Ernst & Young LLP	Not engaged